

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : MA/799/2019 IN CP/413/IB/2017
NAME OF PETITIONER : Vasudevan (Liquidator) of M/s Titanium Tantalum Products Ltd
NAME OF RESPONDENT : Chennai Yetrumathi valaga Uzhiyargal Matrum & 1 Another
SECTION : 60(2) of IBC

ORDER

Ld. Liquidator Mr. Vasudevan represented through his Ld. Counsel Mr. Vinay Metha and for R1 is represented by Ld. Counsel Ms. Pooja Damodaran through video conferencing mode.

At request of the Ld. Liquidator, the **Registry** is directed to list all the connected matters on **10.08.2021** for hearing and disposal.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)